

File No.01-02/Food Handler Training/FSSAI/2012
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
FDA Bhavan, Kotla Road, New Delhi-110 002

Dated: 26.08.2020

Refresher Training for Food Safety Supervisor under FoSTaC

The FoSTaC programme has completed three years since its inception and more than 3.5 lakh Food Handlers have been successfully trained as Food Safety Supervisors (FSS). The certificates issued to the FSS had a validity of two years and in many cases these certificates are due for renewal.

2. The following procedure is to be followed towards renewal of validity of FSS certificates for a further period of two years:-

(a) Refresher course may be organised for the FSSs who have changed their kind of business (KoB). The food handler would be required to undergo the course as per the need of present employment/KoB.

(b) The food handlers in the same KoB may be re-assessed by training partners through assessment paper/online mode and on successful assessment, certificates would be extended for a further period of two years.

3. This has the approval of Competent Authority.

A. Mishra 26/08/2020
(Ashok Kumar Mishra)
Assistant Director (Trg)

To,

IT Division: Please provide facility to cater the requirement of Para 2(b) above.

All Empanelled Training Partners